

ITEM NO.20

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).9988/2025

M/S JAI PRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 40276/26 IS LISTED UNDER THIS ITEM]

IA No. 40276/2026 - EARLY HEARING APPLICATION

Date : 10-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Shyam Divan, Sr. Adv.
 Ms. Misha, Adv.
 Mr. Anoop Rawat, Adv.
 Mr. Vijayant Paliwal, Adv.
 Mr. Malak Manish Bhatt, AOR
 Ms. Neeha Nagpal, Adv.
 Mr. Sagar Dhawan, Adv.
 Mr. Nikhil Mathur, Adv.
 Mr. Aditya Marwah, Adv.
 Ms. Kirti Gupta, Adv.
 Ms. Somya Saxena, Adv.

For Respondent(s) Mr. Devadatt Kamat, Sr. Adv.
 Mr. Abhishek Kumar Singh, AOR
 Mr. Abhinav Jaganathan, Adv.
 Mr. Harsh Pandey, Adv.
 Mr. Hruday Bajentri, Adv.
 Ms. Pallavi Singh, Adv.
 Ms. Anamika Yadav, Adv.

Mr. Divyam Agarwal, AOR
Mr. Anirudh Vats, Adv.

Mr. Rakesh Kumar-I, AOR
Mr. Sataroop Das, Adv.
Mr. Gaurav Pachauri, Adv.
Ms. Jyoti Khurana, Adv.
Mr. Harshit Sharma, Adv.
Mr. Ujjwal K. Priyadarshi, Adv.
Mr. Aashish Kumar, Adv.

Mr. Rishit Kumar, Adv.
Ms. Tamanna, Adv.

Mr. Devadatt Kamat, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Mr. Harsh Pandey, Adv.
Mr. Hruday Bajentri, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 40276/2026

No case to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR